

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 16**

**IA 3703/2023 In C.P. (IB)/66(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.02.2024**

NAME OF THE PARTIES:      **ANCHOR LEASING PRIVATE LIMITED**  
**V/S EURO CERAMICS LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA No. 3703/2023** -

1. Mr. Avdhoot Prabhu, Advocate i/b Lex Services for Respondent No.3.
2. None for the Liquidator.
3. Liquidator is directed to remain present on the next date of hearing.
4. List this IA on **22.02.2024** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna